Annexure – 7

Name of the corporate debtor: ……; Date of commencement of CIRP.....; List of creditors as on: ……

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					